

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3500
TO BE ANSWERED ON 10.12.2019

VOCATIONAL TRAINING CENTRES

3500. SHRI ASHOK KUMAR RAWAT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has implemented any scheme for the establishment of vocational training centres to provide alternative employment to the unemployed persons particularly in the rural and backward areas;
- (b) if so, the details thereof particularly of the backward and rural areas, State-wise;
- (c) whether the Government proposes to set up such training centres particularly in the backward and rural areas; and
- (d) if so, the details thereof?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): The Government has decided to set up one Rural Self Employment Training Institute [RSETI] in each District of the country. RSETIs are Bank led initiative involving active support of the Government of India and the State Governments. The Government of India provides one time infrastructure support of Rs. 1 crore besides reimbursing the cost of training rural poor candidates. The State Government provides land free of cost or at nominal charges. The Banks are responsible for day to day functioning of the RSETIs. The core strength of the RSETI lies in its short term training and long term hand-holding to the rural entrepreneurs for setting up micro enterprises. Each RSETI is expected to train 750 rural poor youth every year for taking up self employment in the area they reside. RSETIs also provide periodic skill up gradation training to the entrepreneurs for making their initiatives more viable and sustainable. Apart from RSETIs, the Government is also undertaking a Placement Linked Skill Development Program called DeenDayalUpadhyayaGrameenKaushalyaYojana (DDU-GKY) for rural poor youth. DDU-GKY is undertaken as PPP Project through Project Implementing Agencies (PIAs) registered with the Ministry of Rural Development. PIAs take up skill training of rural poor youth in the training centres established by them. Cost of building / purchase of land etc. is not permitted under DDU-GKY.

(c) & (d): RSETIs are established in the districts of the States/UTs which include backward and rural areas. The details of total number of RSETIs established (as on date), State/UT-wise is given in Annexure.

**ANNEXURE REFERRED TO IN THE ANSWER TO IN REPLY TO LOK SABHA
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Sl. No.	Name of the State/ Union Territory	No. of Functional RSETIs
1	Andhra Pradesh	16
2	Arunachal Pradesh	1
3	Assam	26
4	Bihar	38
5	Chhattisgarh	18
6	Gujarat	28
7	Haryana	21
8	Himachal Pradesh	10
9	Jharkhand	25
10	Karnataka	33
11	Kerala	14
12	Madhya Pradesh	50
13	Maharashtra	35
14	Manipur	1
15	Meghalaya	5
16	Mizoram	1
17	Nagaland	1
18	Odisha	30
19	Punjab	17
20	Rajasthan	35
21	Sikkim	1
22	Tamil Nadu	30
23	Telangana	11
24	Tripura	5
25	Uttar Pradesh	75
26	Uttarakhand	13
27	West Bengal	19
	Total States	559
1	UT Andaman & Nicobar Islands	1
2	UT Dadra & Nagar Haveli	1
3	UT Lakshadweep	1
4	UT Puducherry	1
5	UT Jammu & Kashmir	21
6	UT Ladakh	1
	Total UTs	26
33	GRAND TOTAL	585